

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 250
(IB)-137(ND)2018

IN THE MATTER OF:

Power2SME Pvt. Ltd.

... **Applicant/Petitioner**

Versus

Uttam Strips Ltd.

... **Respondent**

Under Section: 8 & 9 of IBC, 2016

Order delivered on 02.02.2021


CORAM:

**SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

ORDER

Renotify on 09.02.2021.


(T.S SINGH)
COURT OFFICER